

**Central Administrative Tribunal
Principal Bench**

OA No.1878/2016

New Delhi this the 29th day of July, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Subodh Anand,
Ex-Sub Inspector,
D-1224 (PIS No.16950018)
S/o Shri Harlal,
R/o P-1/A-4, Dilshad Garden,
Delhi-110095.

...applicant

(None)

Versus

1. The Commissioner of Police,
PHQ, I.P. Estate, New Delhi.
2. The Addl. Commissioner of Police,
Armed Police, Delhi,
PHQ, I.P. Estate,
New Delhi.

...respondents

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

As is evident from the record, nemo appeared on behalf of the applicant on 15.07.2016, when the case was listed for arguments. Consequently, the Original Application (OA) was adjourned for today for arguments.

2. Today again, as nobody is appearing on behalf of the applicant despite repeated calls, we have no option, but to dismiss the instant OA in default.
3. Therefore, the OA is, hereby, dismissed in default for non prosecution.

**(V.N. Gaur)
Member (A)**

**(Justice M.S. Sullar)
Member (J)**

'rk'